



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 626 দিশপুৰ, সোমবাৰ, 30 অক্টোবৰ, 2017, 8 কাৰ্ত্তি, 1939 (শক)
No. 626 Dispur, Monday, 30th October, 2017, 8th Kartika, 1939 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 25th October, 2017

No. LGL.21/2009/71.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 16th October, 2017 is hereby published for general information.

ASSAM ACT NO. XXXIX OF 2017

(Received the assent of the Governor on 16th October, 2017)

**THE ASSAM SCIENCE & TECHNOLOGY
UNIVERSITY (AMENDMENT) ACT, 2017.**

AN ACT

further to amend the Assam Science and Technology University Act, 2009.

Preamble

Whereas it is expedient further to amend the Assam Science and Technology University Act, 2009 hereinafter called the principal Act, in the manner herein after appearing;

Assam Act,
No.III of
2010

It is hereby enacted in the Sixty-eighth Year of the Republic of India as follows:-

Short title,
extend and
Commencement

1. (1) The Act may be called "Assam Science and Technology University, (Amendment) Act 2017.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment of
section 8

2. In the principal Act, in section 8, in sub-section (1), for the words "Chief Minister of Assam", the words "The Governor of Assam" shall be substituted.

S. M. BUZAR BARUAH,

Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur.